

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 231, 232 of 2015 in
DFR No. 991 of 2015**

Dated: 14th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**West Bengal State Electricity Distribution Co. Ltd.Appellant (s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Sakiya Singha Chaudhary
Mr. Anand Srivastava
Ms. Esha Shekhar for Appellant**

ORDER

IA Nos. 231 & 232 of 2015

(Appl. for refiling & filing the appeal)

Issue notice to the Respondents returnable on 16.09.2015.
Dasti in addition is permitted. Liberty is granted to the Appellant
to correct the paper book.

List the matter on **16.09.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**